

DIVISION BENCH  
COURT - I

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/145(KB)2022  
IA(I.B.C)/578(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDIAN BANK VS SANJAY GUPTA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

For Financial Creditor

Ms. Santosh Kr. Ray, Adv.  
Ms. Rituparna Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskaan Saha, Adv.

For Sanjay Gupta

Mr. Sanwal Tibrewal, Adv.  
Ms. Sutapa Mitra, Adv.

For RP

Mr. Siddharth Makkar, Adv.

**ORDER**

1. Ld. Counsel for the parties present.

IA(I.B.C)/578(KB)2024

2. This IA has been filed by the RP for taking on record for its report. Report is taken on record. Ld. Counsel appearing for Personal Guarantor to file its objection if any, within 10 days.
3. Post the matter on **21.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**